

as on the last Friday of June, 1989, 1990 and 1991 respectively (as per the latest data available).

Pollution by D.T.C. Buses

7927. SHRI GURUDAS KAMAT: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether a large number of DTC buses causing pollution are likely to be withdrawn;

(b) if so, the details thereof; and

(c) the details of new buses proposed to be added to D.T.C. fleet in place of these buses?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). Government have recently issued the following instruction to DTC regarding buses causing pollution:-

(i) All DTC buses would be checked and certified by the STA for conformity to the emission norms.

(ii) Any bus that does not meet the emission standards would be garaged for repairs/overhauling as may be necessary and then they should be checked for recertification.

(iii) If any bus does not meet the emission standards, even after repair, overhaul, then the vehicle would be withdrawn and condemned.

(c). There is a provision of Rs. 10 crores in the annual plan 1993-94 for purchase of buses on replacement account.

Officials Involved in Smuggling Activities

7928. SHRI JEEWAN SHARMA: Will the Minister of FINANCE be pleased to state:

(a) whether some of the customs and directorate of revenue intelligence officials have been

found aiding and abetting the smuggling and the Conservation of foreign Exchanges, and Prevention of Smuggling Activities ACT, 1974 (COFFPOSA);

(b) if so, the details of such officials and the cases in which they are involved;

(c) the action taken against them; and

(d) the measures being taken to ensure that such aiding and abetting is not repeated henceforth?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKARA MURTHY): (a) to (d). The information is being collected and will be laid on the Table of the House.

[Translation]

Export Target

329 SHRI RAJENDRA AGNIHOTRI: Will the Minister of COMMERCE be pleased to state:

(a) the extent of increase made in the exports from the country during 1992-93;

(b) the annual targets fixed in this regard;

(c) whether the Government have achieved the export targets;

(d) if not, the reasons therefor; and

(e) the measures being taken by the Government to achieve the export targets?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMERS AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) to (d). In US dollar terms, exports during April-February, 1992-93, the latest period for